NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

		CICNATURE	
SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE .	
1 Ajay J. Nandalike 9739382516	for the petitioner. (knight Frank.)	X/R	

Counsel for petitioner is present. Today, the matter is coming up for admission. Counsel for petitioner requested the Tribunal to issue notice to the respondent at the first instance. Therefore, on the request of the counsel for petitioner, issue notice to the respondent. Counsel for petitioner is directed to collect the notice from the Registry and send it to the respondent.

List it on 25.07.2017.

MEMBER (J)

MEMBER (T)